Papers laid

[27 November, 2019]

II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 659 (E), dated the 16th September, 2019, publishing the Foreign Contribution (Regulation) (Second Amendment) Rules, 2019, under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

Notifications of the Ministry of Petroleum and Natural Gas

THE MINISTER OF PETROLEUM AND NATURAL GAS; AND THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006, a copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas, Notification F. No. PNGRB/ M/(C)/31 (Vol. III), dated the 21st August, 2019, publishing the Petroleum and Natural Gas Regulatory Board (Access Code for Common Carrier or Contract Carrier Natural Gas Pipelines) Amendment Regulations, 2019.

[Placed in Library. See No L.T. 905/17/19]

Annual Accounts of EPFO (2017-18) and related papers

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Consolidated Annual Accounts of the Employees' Provident Fund Organisation, New Delhi, for the year 2017-18, and the Audit Report thereon, under sub-section (2) of Section 74 of the Employees' Provident Funds Scheme Act, 1952.
- (b) Statement giving reasons for the delay in laying the paper mentioned at(a) above. [Placed in Library. See No L.T. 782/17/19]

Annual Reports and Accounts of KIOCL, MOIL and SAIL (2018-19) and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Forty-third Annual Report and Accounts of the KIOCL Limited,